

GOVERNMENT OF INDIA  
MINISTRY OF TOURISM

**RAJYA SABHA**  
**UNSTARRED QUESTION NO.2857**  
ANSWERED ON 19.12.2024

**DEVELOPMENT AND PROPOSALS FOR TOURISM PROJECTS**

2857 DR. FAUZIA KHAN:

Will the Minister of **TOURISM** be pleased to state:

- the details of tourism destinations developed in Maharashtra over the last three years, including district-wise specifics from 2019 to the present;
- the major tourism projects proposed in Maharashtra since 2019, including the current status of these projects and details of ongoing work;
- the number of proposals from Maharashtra that are pending with the Central Government along with the reasons for the delay; and
- the steps taken to ensure timely implementation of tourism projects and pending proposals?

**ANSWER**

THE MINISTER OF TOURISM

(SHRI GAJENDRA SINGH SHEKHAWAT)

(a) to (d): Development and promotion of tourism in the country is primarily undertaken by the concerned State Governments (SGs)/Union Territory Administrations (UTs). The Ministry of Tourism complements the efforts of SGs/UTs by providing financial assistance under its 'Swadesh Darshan (SD)' and 'Pilgrimage Rejuvenation and Spiritual, Heritage Augmentation Drive (PRASHAD)' by extending financial assistance to the State Governments/UT Administrations. In addition, tourism facilities are also developed by sanctioning projects under its 'Assistance to Central Agencies' scheme by the Ministry of Tourism.

Under the Swadesh Darshan and PRASHAD schemes, the Ministry sanctioned 2 projects and 1 project respectively in the State of Maharashtra, as per the below given details:

| <b>List of projects sanction under SD in the State of Maharashtra</b> |                                |   |                                       |                        |
|---|--------------------------------|---|---------------------------------------|------------------------|
| <b>S. No.</b>   | <b>Circuit / Sanction Year</b> | <b>Name of the Project</b>  | <b>Amount Sanctioned (in ₹ Crore)</b> | <b>Physical Status</b> |
| 1.  | Coastal Circuit 2015-16        | Development of Sindhudurg Coastal Circuit - Sagareshwar, Tarkarli, Vijaydurg (Beach & Creek), Mitbhav | 19.06                                 | Complete               |
| 2.  | Spiritual Circuit 2018-19      | Development of Waki- Adasa- Dhapewada- Paradsingha- Telankhandi- Girad                                | 45.47                                 | Complete               |

| <b>List of projects sanction under PRASHAD in the State of Maharashtra</b> |                      |                              |                                       |                        |
|--|----------------------|------------------------------|---------------------------------------|------------------------|
| <b>S. No.</b>  | <b>Sanction Year</b> | <b>Name of the Project</b>   | <b>Amount Sanctioned (in ₹ Crore)</b> | <b>Physical Status</b> |
| 1.   | 2017-18              | Development of Trimbakeshwar | 42.18                                 | Complete               |

The Ministry has now revamped the Swadesh Darshan Scheme as Swadesh Darshan 2.0 (SD2.0) with the objective to develop sustainable and responsible tourism destinations and have sanctioned 1 project in the State of Maharashtra as per the below given details:

| S.No. | Project Name                             | Cost (in ₹ Crore) | Sanction Year | Status     |
|-------|--|-------------------|---------------|------------|
| 1.    | 'Shivshrusthi Theme Park, Pune' –Phase-3 | 76.22             | 2024-25       | Sanctioned |

Further, under it's another Central Sector scheme 'Assistance to Central Agencies', the Ministry has sanctioned 5 projects in the State of Maharashtra, as per the below given details:

| S.No. | Project Name   | Cost (in ₹ Crore) | Sanction Year | Status     |
|-------|--|-------------------|---------------|------------|
| 1.    | Development of Kanoji Angre Lighthouse as a tourist Destination                              | 15.00             | 2016-17       | Complete   |
| 2.    | Joint Development of Nanded Railway Station  | 5.18              | 2016-17       | Foreclosed |
| 3.    | Up-gradation/modernization to International Cruise Terminal at Indira Dock, Mumbai.          | 12.50             | 2017-18       | Complete   |
| 4.    | Joint Development of Aurangabad Railway Station  | 5.71              | 2017-18       | Foreclosed |
| 5.    | Upgradation/Modernisation to International Cruise Terminal at Indira Dock, Mumbai Port Trust | 37.50             | 2021-22       | Ongoing    |

In addition, Government of India under 'Scheme for Special Assistance to States for Capital Investment 2024-25 (SASCI)', has recently sanctioned 2 projects in the State of Maharashtra, as per the below given details:

| S.No. | Project Name  | Cost (in ₹ Crore) | Sanction Year | Status     |
|-------|---|-------------------|---------------|------------|
| 1.    | Ex-INS Guldar Underwater Museum, Artificial Reef, and Submarine Tourism, Sindhudurg | 46.91             | 2024-25       | Sanctioned |
| 2.    | Development of "RAM-KAL PATH" at Nashik   | 99.14             | 2024-25       | Sanctioned |

Receipt of the project proposals under different schemes is an ongoing process and the same are examined by the Ministry in synergy with the scheme guidelines, availability of the funds etc. for sanctioning. In order to expedite implementation of the projects, Ministry of Tourism from time to time monitors progress of sanction projects with the State Governments/UTs/Implementing Agencies.

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